

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

Sub: High Court for the State of Telangana at Hyderabad – Letter from the Director, National Judicial Academy, Bhopal – South Zone-I Regional Conference on 1st and 2nd February, 2020 at Hyderabad - Nomination of Judicial Officers - Orders - Issued.

Read: Letter Nos.NJA/Reg/P-1203/2019, dated 18.11.2019 & 12.12.2019 from the Director, National Judicial Academy, Bhopal.

Order Roc.No.724/SO/2019, dated 03 .01.2020


The Hon'ble High Court has been pleased to nominate the following Judicial Officers to participate in the South Zone-I Regional Conference on "Optimizing Quality and Efficiency in Justice Delivery: Challenges & Opportunities", scheduled to be held on 1st and 2nd February, 2020 at Hyderabad.

PRINCIPAL DISTRICT AND SESSIONS JUDGES:

S.No.	Name of the Judicial Officer	Designation
1	Smt. C.Sumalatha	Chief Judge, City Civil Court, Hyderabad.
2	Sri M.Laxman	Prl. District & Sessions Judge, Khammam.
3	Smt. G.Anupama Chakravarthy	Prl. District & Sessions Judge, Karimnagar.
4	Smt.M.G.Priyadarshini	Prl. District & Sessions Judge, Adilabad.
5	Sri N.Tukaramji	Metropolitan Sessions Judge, Hyderabad.
6	Smt. K.Sujana	Chief Judge, City Small Causes Court, Hyderabad.
7	Smt. Y.Renuka	Prl. District & Sessions Judge, Rangareddy.
8	Smt. E.Tirumala Devi	Prl. District & Sessions Judge, Warangal.
9	Sri B.R.Madhusudhan Rao	Principal Special Judge for CBI Cases, Hyderabad.
10	Sri M.V.Ramesh	Prl. District & Sessions Judge, Nalgonda.

CHIEF JUDICIAL MAGISTRATES

S.No.	Name of the Judicial Officer	Designation
1	Sri G.Uday Bhaskar Rao	Senior Civil Judge-cum-Chief Judicial Magistrate, Adilabad.
2	Smt. K.Jayanthi	Chief Metropolitan Magistrate, Hyderabad.
3	Sri M.Satish Kumar	Addl. Senior Civil Judge, Karimnagar I/C Prl. Senior Civil Judge-cum-Chief Judicial Magistrate, Karimnagar.
4	Sri C.Vikram	Senior Civil Judge-cum-Chief Judicial Magistrate, Khammam.
5	Sri K.V.Chandra Shekar Rao	Prl. Senior Civil Judge-cum-Chief Judicial Magistrate, Mahabubnagar.
6	Smt. B.Pushpalatha	Senior Civil Judge-cum-Chief Judicial Magistrate, Sangareddy.
7	Sri Manda Venkateswara Rao	Senior Civil Judge-cum-Chief Judicial Magistrate, Nalgonda.
8	Smt. M.Kiran Mahi	Prl. Senior Civil Judge-cum-Chief Judicial Magistrate, Nizamabad.
9	Sri P.Raju	Prl. Senior Civil Judge-cum-Chief Judicial Magistrate, Rangareddy.
10	Sri D.Veera Nageswara Rao	Prl. Senior Civil Judge-cum-Chief Judicial Magistrate, Warangal.


REGISTRAR GENERAL
3/11/2020

To

The Individuals concerned.

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

Sub: High Court for the State of Telangana at Hyderabad – Letter from the Director, National Judicial Academy, Bhopal – South Zone-I Regional Conference on 1st and 2nd February, 2020 at Hyderabad - Nomination of Registrar General and Registrar (Administration) – Orders - Issued.

Read: Letter Nos.NJA/Reg/P-1203/2019, dated 18.11.2019 & 12.12.2019 from the Director, National Judicial Academy, Bhopal.

Order Roc.No.724/SO/2019, dated 03.01.2020

The Hon'ble High Court has been pleased to nominate the Registrar General, High Court for the State of Telangana and Registrar (Administration), High Court for the State of Telangana to participate in the South Zone-I Regional Conference on "Optimizing Quality and Efficiency in Justice Delivery: Challenges & Opportunities", scheduled to be held on 1st and 2nd February, 2020 at Hyderabad.

The letter dated 12.12.2019 of the Director, National Judicial Academy, Bhopal, along with the information note and tentative Programme schedule are submitted herewith, for reference.


REGISTRAR GENERAL
3.1.2020

To

1. The Registrar General, High Court for the State of Telangana, Hyderabad.
2. The Registrar (Administration), High Court for the State of Telangana, Hyderabad.
3. All the Registrars, High Court for the State of Telangana, Hyderabad.
4. The Section Officers, Accounts Section, Establishment Section, Protocol Section, High Court for the State of Telangana, Hyderabad.